

categories keeping in mind the varied interest of different segments of its viewers.

(b) and (c) It has been intimated by Parsar Bharati that programmes of various Doordarshan Channels are available throughout the country including Maharashtra in satellite mode. In the state of Maharashtra 85 transmitters (DD-I-83, DD-II-2) are presently in service and for further expansion of terrestrial coverage, 28 transmitters (DD-I-27, DD-II-1) are under implementation.

[Translation]

83-84 *Railways*
Construction of Manmad-Dhule-Nardana-Indore Rail Line

3559. SHRI D.S. AHIRE : Will the Minister of RAILWAYS be pleased to state :

(a) whether the demand for Manmad-Dhule-Nardana-Indore rail line is being made since 1955 by the people of Nasik and Dhule districts of Maharashtra and Khairgaon and Indore districts of Madhya Pradesh;

(b) whether the survey of the above rail line has already been conducted but the work has not yet been started;

(c) if so, the reasons therefor;

(d) whether no provision has been made in the rail budget for the above railway line;

(e) if so, the reasons therefor; and

(f) the time by which the above line is likely to be included and work is likely to be started?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK):

(a) Yes, Sir.

(b) to (f) Surveys for new lines between Manmad-Dhule via Malegaon and Dhule-Nardana with extension to Shirpur have been completed recently. The following are the results of the surveys :-

Project	Length	Cost	Rate of return
(i) Manmad-Dhule via Malegaon New line.	98 Kms.	Rs. 132 crs.	(-) 1.73%
(ii) Dhule-Nardana new line with extension to Shirpur.	62 Kms.	Rs. 104 crs.	(-) 2.19%

In view of the heavy throwforward of ongoing new line projects and the grossly unremunerative nature of the lines, the projects could not be taken up for consideration.

Nardana-Indore suggested line will be about 240 Kms. long and will cost not less than Rs. 500 crores at current day prices. In view of the heavy throwforward of the new line projects already on hand and the severe resource constraints being faced by Railways at present, consideration of the suggested line is not feasible.

[English]

84-85
Tourism Projects from Bihar

3560. SHRI BIJOY KUMAR "Bijoy" : Will the Minister of TOURISM be pleased to refer to the reply given to Unstarred Question No. 3363 on 18.12.98 and state :

(a) the details of 12 projects so prioritised and the break-up of Rs. 325 lakh, project-wise; and

(b) the time by which the development work is likely to be started and completed, project-wise?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI OMAK APANG) : (a) The details of 12 projects prioritised for central financial assistance of Rs. 325.00 lakhs to the State Government of Bihar during 1998-99 is as under :-

Sl.No.	Name of the Project	Rs. in lakhs
1	2	3
1.	Wayside amenities at Aurangabad.	25.00
2.	Yatri Niwas at Singheshwar Asthan (Madhepur)	20.00
3.	Tourist Reception Centre at Bhagalpur	15.00
4.	Tourist Reception Centre at Munger	15.00
5.	Upgradation-cum-expansion of existing tourist facilities at :	
	* (i) Jeevak Vihar Rajgir	50.00
	(ii) Birsa Vihar, Ranchi	20.00
	(iii) Ratna Vihar, Dhanbad	25.00
	** (iv) Kautilya Vihar, Patna (Phase-II)	10.00
6.	Refurbishment of monuments at Vikramshila	25.00

1	2	3
7.	Development of Rajgir Hot Spring as Health Resort.	40.00
8.	***Flood lighting at Mahabodhi Temple, Bodhgaya	30.00
9.	Upgradation and renovation of Buddha Vihar, Bodhgaya	17.00
10.	Entrance gate/Notice boards, Light polls and benches at Buddhist sites at Nalanda, Vaishali, Patna and Rajgir under ASI	20.00
11.	Rajgir Festival	10.00
12.	Sonepur Mela	3.00
Total		Rs. 325

* The project could not be sanctioned as the project proposal submitted by State Government was incomplete.

** In lieu of this project, the State Government submitted project for landscapped parking Plaza Paving at Rajgir near the Hot Spring Area for central financial assistance of Rs. 19.52 lakhs.

*** In lieu of this project, the State Govt. submitted project for development of the Giddhkoot Hill and upgradation of the Environs around the front approach road of the Venuban at Rajgir for central financial assistance of Rs. 8.16 lakhs.

In both the cases State Government has been requested to process the case for obtaining approval of SFC after preparation of the Master Plan and also clarify and position on the financial pattern.

(b) These projects are to be implemented by the State Government. As per the existing guidelines, a project should be completed within a maximum period of 30 months from the date of sanction. The above projects were sanctioned during last quarter of financial year 1998-99.

[Translation]

Child Labour

Rehabilitation of Child Labourers

3561. SHRI MAHESH KANODIA : Will the Minister of LABOUR be pleased to state :

(a) whether the Government have received complaints against non-implementation of the rehabilitation programmes for child labourers by the States; and

(b) if so, the details thereof during each of the last two years and the remedial steps taken thereon?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) and (b) No specific complaints have been received regarding non-implementation of the National Child Labour Projects for rehabilitation of child labourers. Government has taken a series of steps for withdrawal of children from work and their rehabilitation. The National Policy on Child Labour envisages strict enforcement of child labour related laws, convergence of services for the benefit of parents of child labour in order to improve their economic conditions and launching of projects in areas of high concentration of child labour. Under the scheme of National Child Labour Projects, Rehabilitation Centres have been set up with provision for non-formal education, vocational training, nutrition, stipend, health-care etc. So, far, 77 child labour projects are under implementation in the child labour endemic States for coverage of 1.5 lakh children. Implementation of the projects is being monitored through receipt of periodical reports of project activities and reviews undertaken at the Central, and State and District level. A Central Monitoring Committee has also been set up for overall supervision, monitoring and evaluation of the National Child Labour Projects.

[English]

86-88

National Commission on Child Labour

3562. SHRI MANORANJAN BHAKTA : Will the Minister of LABOUR be pleased to state :

(a) whether the Child Labour (Prohibition and Regulation Act) 1986 covers only 10 percent of the child labourers in India and has miserably failed to check child labour in the country, particularly in factories and carpet industry;

(b) if so, the action, the Government propose to take to safeguard the interests of child labourers;

(c) whether there has been demands from N.G.O.'s for setting up of National Commission on Child Welfare separate from the Commission appointed by the Government for children education, health, rights and abuse; and

(d) if so, the action propose to take by the Government in the matter?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) and (b) The objective of Child Labour (Prohibition & Regulation) Act is two-fold. It prohibits employment of children engaged in hazardous industries/occupations/processes and regulates employment of children in such industries/occupations/processes which are not hazardous. Part A & B of the schedule to the Act provides a list of such industries/occupations/ processes where